

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 24-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	EX 44/2012 (SUMMONS)		GOPALAPPA.G <b>Vs</b> THE SPECIAL LAND ACQUISITION OFFICER	m.v.v
2	O.S. 597/2013 (SUMMONS) IA/1/2013		Padmanabha <b>Vs</b> Parvathamma	K.V.Jayachandrappa
3	EX 63/2018 (SUMMONS)		Mohan Krishna R <b>Vs</b> Geethamma	Manjunatha H A
4	O.S. 772/2020 (SUMMONS) IA/1/2020		NANDAKUMAR <b>Vs</b> MOHANKUMAR H (Appi)	RAGHAVENDRA H S
5	O.S. 1295/2012 (ARGUMENTS.) IA/1/2012		Mariyamma <b>Vs</b> Marigangamma alias Mariyamma alias Marilingamma	D.Srinivas Murthy
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>HEARING ON IA</b>				
6	O.S. 1654/2018 (SUMMONS) IA/1/2018		MUNINARAYANAPPA <b>Vs</b> PATALAPPA	JAGANNATH
7	O.S. 1321/2019 (SUMMONS) IA/1/2019 IA/2/2019		Manjunath R N <b>Vs</b> Nagarathnamma	Venkata Reddy C L
<b>WRITTEN STATEMENT</b>				
8	O.S. 1610/2014 (SUMMONS)		Bharathi M <b>Vs</b> Saishiva Hotel inc.	B C S
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>PLNTF EVIDENCE</b>				
9	O.S. 595/2014 (EVIDENCE.) IA/1/2014		Puttamma <b>Vs</b> Venkate Gowda	
10	O.S. 1900/2014 (EVIDENCE.) IA/1/2014		Jayamma <b>Vs</b> Krishnamurthy	G Nagaraj
11	O.S. 2122/2014 (EVIDENCE.) IA/1/2014		Lakshamma <b>Vs</b> Hanumantharayappa	Suresh G V

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 1866/2015 (ARGUMENTS.)		State Bank of India <b>Vs</b> Munisiddappa	
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>CROSS EXAMINATION OF PW</b>				
13	O.S. 305/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>09-10-2020</b>	MANJUNATHA REDDY.V <b>Vs</b> ASHWATHAMMA.D	N.R.RAGHAVENDRA
14	O.S. 977/2012 (EVIDENCE.) IA/1/2012	<b>09-10-2020</b>	Nanjamma <b>Vs</b> Chinnappa	H.V.SHYAME GOWDA
15	O.S. 1520/2012 (EVIDENCE.) IA/1/2012	<b>09-10-2020</b>	Lurd Mary <b>Vs</b> Rayappa	Syama
<b>PLNTF EVIDENCE</b>				
16	O.S. 1289/2012 (EVIDENCE.) IA/1/2012	<b>09-10-2020</b>	Uma.H <b>Vs</b> Pillappa	M.S. MOHAN
17	O.S. 1135/2015 (EVIDENCE.) IA/1/2015	<b>09-10-2020</b>	Dhanalakshamma <b>Vs</b> Mariyappa	H.R.Praveen Kumar
18	O.S. 951/2017 (EVIDENCE.) IA/1/2017	<b>09-10-2020</b>	Gopal Reddy <b>Vs</b> Murthy B.V.	
19	O.S. 870/2018 (EVIDENCE.)	<b>13-10-2020</b>	Geogrian Holdings Pvt. Ltd R/by raja Jayashankar <b>Vs</b> Indo Euro Tourist R/by Suraiya	V B shivakumar
20	O.S. 994/2018 (EVIDENCE.) IA/1/2018	<b>13-10-2020</b>	Doddaiah <b>Vs</b> Ningappa	U S Yogesh Kumar associates
21	O.S. 1482/2018 (EVIDENCE.) IA/1/2018	<b>13-10-2020</b>	Keshava R <b>Vs</b> Ramachandra L	Varun Kumar
22	O.S. 1489/2018 (EVIDENCE.) IA/1/2018	<b>13-10-2020</b>	Venkatesh Chandrasekar alias Venkatesh C Rep by GPA Holder Dhanalakshmi S <b>Vs</b> Mukesh Solanki	VIJAYAKUMAR S.
23	M.C. 300/2018 (EVIDENCE.)	<b>13-10-2020</b>	Balasubramanyam M <b>Vs</b> Meena A	M Rajesh
24	O.S. 1904/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>13-10-2020</b>	LAKSHMAMMA <b>Vs</b> ARASAPPA M	CHANDRASHEKAR M

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25	O.S. 15/2019 (EVIDENCE.) IA/1/2019	<b>13-10-2020</b>	Muniyappa C M <b>Vs</b> Munirathnamma	M.D. BASAVANNA
<b>AMENDMENT</b>				
26	O.S. 241/2013 (SUMMONS)	<b>11-11-2020</b>	Chikkamuniyamma <b>Vs</b> Chandramma	Divakara
<b>NOTICES</b>				
27	O.S. 901/2011 (SUMMONS) IA/1/2011	<b>11-11-2020</b>	PADMA <b>Vs</b> MUNI REDDY.G.M.	D.V.MANJANNA
28	O.S. 150/2012 (SUMMONS) IA/1/2012	<b>11-11-2020</b>	GOWRAMMA <b>Vs</b> NAGAPPA.M	NANJEGOWDA C
29	O.S. 1557/2012 (SUMMONS) IA/1/2012	<b>11-11-2020</b>	Bylamma <b>Vs</b> Mallamma	B.Gangaraj
30	O.S. 1646/2012 (SUMMONS) IA/1/2012	<b>11-11-2020</b>	Gowramma <b>Vs</b> Hanumanthappa	T.Chandrappa
<b>OBECTION</b>				
31	R.A. 93/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>11-11-2020</b>	THE STATE OF KARNATAKA <b>Vs</b> NARASAMMA	MYLARIAH ASSOCIATES
<b>STEPS</b>				
32	O.S. 89/2010 (SUMMONS) IA/1/2010	<b>11-11-2020</b>	SRINIVASIAH <b>Vs</b> MUNIYAMMA	M.D.BASAVANNA CHR
33	O.S. 119/2012 (SUMMONS) IA/1/2012	<b>11-11-2020</b>	RANGASWAMY <b>Vs</b> HANUMAIAH @ HANUMAPPA	S. SURENDRA
<b>AWAIT SUMMON/NOTICE</b>				
34	Misc 152/2018 (SUMMONS) IA/1/2018	<b>19-11-2020</b>	Bangi Muniyappa, Since dead by A Balakrishna his LRs Nagaraja <b>Vs</b> Chikkamuniyappa, Since dead by his LRs 1(a) Ramaiah C	
<b>STEPS</b>				
35	O.S. 776/2013 (SUMMONS) IA/1/2013	<b>19-11-2020</b>	Fathima <b>Vs</b> Falcon E R R	G N Janardhana
36	O.S. 109/2018 (SUMMONS) IA/1/2018	<b>19-11-2020</b>	Ambika <b>Vs</b> Muniraju N	Girishchandra N

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	O.S. 579/2018 (SUMMONS) IA/1/2018	<b>19-11-2020</b>	Abul Sattar Sab <b>Vs</b> Javeed Pasha	Husen Basha K
38	O.S. 1312/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>19-11-2020</b>	Venkateshappa <b>Vs</b> Channamma	A G N
39	O.S. 1672/2018 (SUMMONS) IA/1/2018	<b>19-11-2020</b>	KRISHNAMURTHY J <b>Vs</b> RAJU B N	JAGADEESH B S
<b>SUMMONS</b>				
40	O.S. 1449/2018 (SUMMONS) IA/1/2018	<b>19-11-2020</b>	Srinivasamurthy P S <b>Vs</b> Saraswathamma	M D Basavanna
41	Misc 32/2020 (SUMMONS)	<b>01-12-2020</b>	SAMPANGAMMA <b>Vs</b> RAMAKRISHNAPPA	SRINIVAS C R
<b>AWAIT SUMMON/NOTICE</b>				
42	O.S. 1783/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>01-12-2020</b>	Venkatarama R <b>Vs</b> Venkatasubbaraju N	D Nagaraja Chetty
43	O.S. 488/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	Munirathnamma <b>Vs</b> Komala	Narayanaswamy D
44	O.S. 911/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>01-12-2020</b>	Thimmakka <b>Vs</b> Anantha Ramaiah M	M V C
45	O.S. 1479/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	Lakshamma <b>Vs</b> Galamma	PADMANABHA
46	O.S. 1490/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	Lakshamma <b>Vs</b> Galamma	Padmanabha
47	O.S. 1514/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	CHIKKAPPAIAH Y <b>Vs</b> BAYYANNA	PRAKASH Y K
<b>STEPS</b>				
48	O.S. 1666/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	RATHNAMMA <b>Vs</b> MUNIYAMMA	PADMANABHA
<b>SUMMONS</b>				
49	O.S. 620/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	Nagaraj P <b>Vs</b> Padmavathi	M D Krishnappa

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50	O.S. 1613/2019 (SUMMONS) IA/1/2019	<b>01-12-2020</b>	VIJAYA MUNIRAJ <b>Vs</b> KEMPAIAH	M SRINIVAS GOWDA

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**I ADDL.SENIOR CIVIL JUDGE**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 586/2015 (SUMMONS)		Devaraju M <b>Vs</b> Munireddy	V Rangaramu
<b>NOTICES</b>				
2	O.S. 673/2020 (SUMMONS) IA/1/2020		Jayamma K <b>Vs</b> Channe Gowda N	P Suresh
<b>OBECTION</b>				
3	O.S. 1851/2007 (SUMMONS) IA/1/2007		AFROZ PASHA <b>Vs</b> ZUBEDA BEGUM	M.K. SHIVARAM KS
4	O.S. 317/2010 (HEARING) IA/1/2010		MANJULA <b>Vs</b> MUNIYAPPA@ DEKAPPA	D.RAMESH
5	O.S. 1685/2014 (HEARING) IA/1/2014		Sumithamma <b>Vs</b> Chikkathyamma	Ravi
<b><u>12:00 P.M - 1:00 P.M</u></b>				
6	O.S. 1945/2014 (HEARING) IA/1/2014 IA/2/2014		Muniyamma <b>Vs</b> Chinnappa	V Anand
7	O.S. 335/2020 (HEARING) IA/1/2020		Jayappa <b>Vs</b> Paravathamma	K V Venkatesh
8	O.S. 715/2020 (HEARING) IA/1/2020		MALLAJAMMA <b>Vs</b> DODDARAJU	PRAKASH M
9	O.S. 736/2020 (FIRST HEARING) IA/1/2020		PILLAMMA <b>Vs</b> BADHRAPPA	PRAKASH MURTHY
10	O.S. 766/2020 (FIRST HEARING) IA/1/2020		GOWRAMMA <b>Vs</b> NARAYANAMMA	PRAKASH D N
<b><u>3:00 P.M - 4:00 P.M</u></b>				
11	O.S. 1438/2013 (ISSUES.) IA/1/2013 IA/2/2013		Anjanappa M <b>Vs</b> Budubudike Muniyappa	A R Krishnamurthy
<b>FURTHER EVIDENCE FOR PLNTF</b>				
12	O.S. 1047/2015 (EVIDENCE.) IA/1/2015		Narayanan V K <b>Vs</b> Venkatesh S	N.R.JAGADEESWARA
<b>PLNTF EVIDENCE</b>				

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13	O.S. 70/2017 (EVIDENCE.) IA/1/2017		Narayanappa <b>Vs</b> Ramachandrappa P A	MUNIRAJU K N

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In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

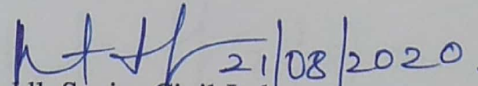
Cases Listed on 24-08-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 2954/2005	Arguments
02	O.S. 87/2007	Hearing
03	O.S. 833/2009	Hearing
04	O.S. 1294/2009	Hearing
05	O.S. 1136/2009	Arguments
06	O.S. 895/2011	Hearing
07	O.S. 1200/2012	Arguments
08	O.S. 612/2020	Hearing
09	O.S. 755/2020	Hearing
10	O.S. 1302/2015	Judgment

**AFTERNOON SESSION**

Sl. No.	Case NO.	Stage
01	O.S. 224/2012	Hearing
02	O.S. 182/2014	Hearing
03	O.S. 348/2014	Hearing
04	O.S. 350/2014	Hearing
05	O.S. 763/2014	Hearing
06	O.S. 1120/2014	Hearing
07	Misc. 19/2014	Arguments
08	Misc. 23/2014	Arguments
09	O.S. 42/2015	Arguments
10	O.S. 709/2017	Hearing

  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.